

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 408 of 2022	Thangky Islary Vs. Suspended Board of Directors of RSH Agro Products Ltd. & Ors.	Pratik Sarkar	
2.	Comp. App. (AT) (Ins) No. 477 of 2022	Hem Singh Bharana Vs. Era Infra Engineering Ltd. (EIEL) & Ors.	Apoorv Agarwal	Abhishek Anand Karan Kohli-R19 Abhirup D Gupta Ishaan Duggal-R14
3.	Comp. App. (AT) (Ins) No. 444 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors.	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary- R2
4.	Comp. App. (AT) (Ins) No. 516 of 2022	Sunayana Agarwal Vs. Bulland Buildtech Pvt. Ltd. & Anr.	Rakesh Kumar	
5.	Comp. App. (AT) (Ins) No. 517 of 2022	Rosoboronservices (India) Ltd. Vs. ---	Aditya Malhotra	
6.	Comp. App. (AT) (Ins) No. 518 of 2022	Nirmal Kumar Agarwal Vs. State Bank of India & Anr.	Anup Kumar	
7.	Comp. App. (AT) (Ins) No. 520 of 2022	Index Logistics Pvt. Ltd. Vs. JMS Logistics and Express Pvt. Ltd.	Murari Kumar	
8.	Comp. App. (AT) (Ins) No. 521 of 2022	Mahesh Kumar Agarwal Vs. State Bank of India & Anr.	Anup Kumar	

9.	Comp. App. (AT) (Ins) No. 532 of 2022	Potens Transmissions & Power Pvt. Ltd. Vs. Gian Chand Narang	Manan Batra	Abhishek Anand
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjan Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
11.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
12.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1-R9
13.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Abjjeet Sinha Milan Negi
14.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjjeet Sinha Milan Negi
15.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neha N Avinash RKhanoklarR4
16.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
17.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava

18.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar- R4 & R5 Arun Shrivastava
19.	Comp. App. (AT) (Ins) No. 241 of 2022 & I.A. No. 842 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
20.	Comp. App. (AT) (Ins) No. 242 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
21.	Comp. App. (AT) (Ins) No. 243 of 2022	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Rakhi P. Paul Rakhi P. Paul Robin Sirohi
22.	Comp. App. (AT) (Ins) No. 245 of 2022	Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional	B. B. Pradhan	Mamta Binani in person Surbhi Anand
23.	Comp. App. (AT) (Ins) No. 342 of 2022	Bank of India Vs. Pradeep Kumar Gupta Resolution professional for Agnipa Energo Pvt. Ltd. & Ors.	Ashish Rana	Pranay Agarwal Pradeep Kr. Goenka- R1
24.	Comp. App. (AT) (Ins) No. 348 of 2022	3G Grupee Geotechnik Graz ZT GMBH Vs. Vayam Technologies Ltd.	N.V. Raman	
25.	Comp. App. (AT) (Ins) No. 437 of 2022	Jitendra Kumar Singh Vs. Vishakarma Tool Works & Anr.	Abhishek Anand	Prashant Rawat-R1 Pankaj Kr. Singhal-R2
26.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani

27.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
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For Hearing

28.	Comp. App. (AT) (Ins) No. 904 of 2021 (PH)	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. With	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3
29.	Comp. App. (AT) (Ins) No. 356 of 2022 (PH)	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
30.	Comp. App. (AT) (Ins) No. 358 of 2022 (PH)	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
31.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher- R2
32.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
33.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
34.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
35.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2

36.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
37.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
38.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala
39.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar